

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 125 OF 2019 IN APPEAL NO. 77 OF 2018**  
**& IA NO. 318 OF 2018**

**Dated : 15<sup>th</sup> February, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **27.03.2019.**

**Court Master/PS**